37
10.11.2026
Ct. No. 08
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WPA 31700 of 2026

Susmita Ghosh
Vs.
The State of West Bengal & Ors.

Mr. Biswaroop Bhattacharyya
Mr. Arka Kumar Nag
Mr. Agnish Basu
Mr. Vipul Vedant
Mr. Aditya Roy
Mr. Gourav Bose
Mr. Kaushik Bandopadhyay
...for the petitioner

Mr. S.N. Mitra
Mr. Billwadal Bhattacharya
Ms. Aparna Banerjee
Mr. A. Basu
Mr. Madhu Jana
Mr. Mayukh Mukherjee
Ms. Smita Pal
...for the State

1. Affidavit of service filed on behalf of petitioner is taken on record.
2. By presenting this writ petition wife of accused person has approached this Court for the protection of her husband. Apprehension and anxiety has been expressed with regard to plight of husband of petitioner who is implicated in criminal prosecution.
3. State is represented by Mr. Mitra, learned Advocate General who has submitted that husband of petitioner is already in custody and investigation is going on.

4. In view of aforesaid, let the matter appear before the Regular Bench after reopening.

(Saugata Bhattacharyya, J.)